

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2021
ANSWERED ON:01.12.2009
SETTING UP OF FORENSIC LABORATORIES
Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided adequate funds for setting up of new Forensic Science Laboratories in the country and to modernise/upgrade the existing Laboratories;
- (b) if so, the details alongwith the funds allocated during each of the last three years and the current year, State-wise;
- (c) whether funds released in this regard have been returned to the Union Government by the State Governments; and
- (d) if so, the details and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Under the Scheme of Modernisation of Police Forces (MPF), the funds are provided to State Governments for purchase of various security equipments and forensic equipments. The amount included for development of forensic science laboratories through acquisition of various equipments is listed in the enclosed statement. Government of India has also approved 26 plan schemes under XI Five year Plan in respect of Directorate of Forensic Science with an outlay of Rs. 200 crores. Under one of these schemes, Government has approved the setting of three new Hi-tech Central Forensic Science Laboratories (CFSLs) and Government Examiner of Questioned Documents (GEQDs) at Bhopal, Pune and Guwahati. The Government of India has also approved a scheme to set up 06 new Regional Forensic Science Laboratories (RFSLs) and 52 new District Mobile Forensic Units (DMFUs) in different States/Union Territories with an outlay of Rs. 100 crores under the XI Five Year Plan Scheme. Both these scheme are under implementation stage.

(c): No Madam.

(d): In view of the position in part (c) the question does not arise.

STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.2021 FOR 01-12-2009.

Scheme for Modernization of State Police Forces – plans of Forensic science laboratories approved during 2006-07 to 2008-09 and 2009-10

(Rs. in lakhs)

Name of State	2006-07	2007-08	2008-09	2009-10	Total
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Andhra Pradesh	227.25	317.00	350.00	471.00	1365.25
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Arunachal Pradesh	0	44.00	57.00	59.00	160.00
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Assam	244.00	214.10	206.80	710.00	1374.90
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Bihar	11.45	99.37	0	500.00	610.82
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Chhatisgarh	0	277.00	191.20	226.00	694.20
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Goa	0	0	10.00	0	10.00
Gujarat	740.55	801.00	764.50	1000.00	3306.05
Haryana	95.00	129.95	0	1561.00	1785.95
Himachal Pradesh	14.57	203.73	90.80	69.99	379.09
J&K	0	0	272.95	30.00	302.95
Jharkhand	0	104.33	130.00	0	234.33
Karnataka	79.00	71.50	273.00	479.05	902.55
Kerala	217.00	167.25	132.50	186.50	703.25
Madhya Pradesh	94.25	241.07	0	0	335.32
Maharashtra	690.00	815.00	815.00	651.50	2971.50
Manipur	119.70	82.55	0	89.20	291.45
Meghalaya	29.82	33.36	60.46	30.62	154.26
Mizoram	24.50	49.81	47.57	47.50	169.38
Nagaland	26.46	74.60	29.63	47.46	178.15
Orissa	10.50	9.20	0	0	19.70
Punjab	9.57	0	0	0	9.57
Rajasthan	233.20	245.34	156.22	316.52	951.28
Sikkim	0	0	0	0	0
Tamilnadu	233.27	223.45	172.00	279.40	898.12
Tripura	110.00	156.10	27.00	27.00	293.10
Uttar Pradesh	23.00	23.90	147.50	281.50	475.90

Uttarakhand 18.00 25.00 7.50 52.00 102.50

Pachim Bengal 0 0 467.00 344.40 811.40

Total 3241,09 4408.61 4408.63 7432.64 19490.97